

I.A.S. officers that they have been allowed to draw; and

(d) whether Government are considering to evolve a cadre of persons to run such corporations who have had commercial education and experiences?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 6.]

(d) Yes. It has been decided to constitute an Industrial Management Pool. The reasons for the formation of such a service are contained in Ministry of Home Affairs Resolution No. 21 (12) EO/56 dated the 12th November 1957, which has been published in the Gazette of India dated the 23rd November 1957. Selections to this Pool will shortly be made by the Union Public Service Commission.

Hunger Strike in Manipur Jail

*637. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that 30 undertrial prisoners had been on hunger strike in Manipur jail since the 30th January, 1958;

(b) whether it is a fact that they were protesting against the police escorting them under handcuffs; and

(c) what action was taken by the Manipur Administration in the matter?

The Minister of Home Affairs (Shri G. B. Pant): (a) to (c). Out of 84 undertrial prisoners in the Imphal Jail, 39 resorted to hunger strike on the 28th January, 1958 as a protest against the handcuffing of some prisoners, while being escorted to court. Of these 27 gave up their strike on the 29th January and the remaining 12 on the morning of the 30th. The situation has since been normal. It has been ascertained that out of 15 undertrial prisoners who were being escorted to the court on the 21st January, only 6 who were

concerned in serious non-bailable offences and a dangerous lunatic were handcuffed in accordance with the normal procedure.

Foam Glass

*638. { Shri S. C. Samanta:
Shri Subodh Hasda:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that a special variety of glass called Foam Glass has been evolved in the Glass and Ceramic Research Institute, Calcutta;

(b) if so, the commercial importance of this process and the different uses to which it can be put;

(c) whether the process has been patented in India and outside India;

(d) whether the process has been leased out to any firm or firms; and

(e) if so, the amount of royalty received?

The Deputy Minister of Education and Scientific Research (Dr. M. M. Das): (a) Yes, Sir.

(b) A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 7]

(c) The process has been patented in India only.

(d) Not yet.

(e) Does not arise.

Retired Governors

*639. { Dr. Ram Subhag Singh:
Shri Gajendra Prasad Sinha:
Shri Harish Chandra Mathur:
Shri V. C. Shukla:

Will the Minister of Home Affairs be pleased to state whether there is any proposal under the contemplation of Government that Governors on relinquishing office should refrain from

taking part in any competitive profession?

The Minister of State in the Ministry of Home Affairs (Shri Datar): There is no such proposal before Government.

केन्द्रीय मद्य-निषेध समिति

*६४०. { श्री भक्त दर्शन :
श्री ल० चं० सामन्त :
श्री वाजपेयी :
श्री हेम ब्रह्मा :

क्या गृह-कार्य मंत्री २६ नवम्बर, १९५७ के तारकित प्रश्न सख्या ६४३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) केन्द्रीय मद्य-निषेध समिति की स्थापना के सम्बन्ध में इस बीच क्या प्रगति हुई है, और

(ख) इस के कब तक स्थापित किये जाने की सम्भावना है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दातार) (क) तथा (ख) इस मामले पर राज्य सरकारों के परामर्श से अभी विचार हो रहा है ।

Rajasthan Capital Enquiry Committee

*641. { Shri Vajpayee.
Shri V. C. Shukla:
Shri Shobha Ram:
Shri Harish Chandra Mathur:
Shri Ram Krishan:
Shri M. D Mathur:

Will the Minister of Home Affairs be pleased to state:

(a) whether report of the Rajasthan Capital Enquiry Committee has been received and considered by Government;

(b) if so, the decisions taken thereon; and

(c) whether a copy of the report will be laid on the Table?

The Minister of Home Affairs (Shri G. B Pant): (a) and (b). The report has been received and is under consideration

(c) The subject-matter of the report primarily concerns the Rajasthan Government and the question of its publication along with the recommendations made by the Committee will be considered in consultation with that Government

Mahatma Gandhi's Sayings

*642. Shri Raghunath Singh: Will the Minister of Education and Scientific Research be pleased to state whether it is a fact that UNESCO has undertaken to compile the sayings of Mahatma Gandhi?

The Minister of State in the Ministry of Education and Scientific Research (Dr K. L. Shrimall): Yes, Sir. Unesco has undertaken to bring out a selection from Gandhiji's writings in a volume of 150 to 200 pages

National Provident Fund Trust

*643. Shri D. C Sharma: Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No 2062 on the 20th December, 1957, and state:

(a) the further progress made with regard to the setting up of a National Provident Fund Trust, and

(b) the date by which the Trust will come into existence?

The Deputy Minister of Finance (Shri B R Bhagat) (a) and (b) There is no change in the position and it is not possible to indicate when a final decision will be taken